GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.4710 ANSWERED ON 21.08.2025

ELECTRIFICATION OF VILLAGES IN SONBHADRA

†4710. SHRI CHHOTELAL:

Will the Minister of POWER be pleased to state:

- (a) whether several villages in the tribal areas of Sonbhadra, an aspirational district under the Robertsganj Lok Sabha Constituency are still deprived of electricity and if so, the details thereof; and
- (b) the time by which these villages are likely to be electrified fully?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): Government of India has supplemented the efforts of the States earlier through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) and presently under the scheme of Revamped Distribution Sector Scheme (RDSS) to help them achieve the objective of providing reliable power supply to all households. Under DDUGJY, as reported by the State of Uttar Pradesh, all the inhabited un-electrified census villages in the State were electrified by 28th April, 2018. Thereafter, during SAUBHAGYA, as reported by the State, electrification of all willing households was completed. A total of 1,21,133 households were electrified in Sonbhadra district.

Under Revamped Distribution Sector Scheme, electrification works have been sanctioned for households left-out earlier, wherever found feasible. This includes electrification works sanctioned for Particularly vulnerable Tribal Group (PVTG) households identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), households of Scheduled Caste community under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Village Program (VVP). Under the scheme, electrification works for a total of 5,131 households have been sanctioned in Sonbhadra District, out of which 2,983 are tribal households sanctioned under DA-JGUA. These works are expected to be completed by Dec 2026.
